

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3945
ANSWERED ON:31.07.2009
OWNERSHIP RIGHT TO SLUM DWELLERS
Mahajan Smt. Sumitra;Satpathy Shri Tathagata

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government has formulated any scheme to give ownership right to the slum-dwellers;
- (b) if so, the details thereof and the number of people likely to be benefited therefrom; and
- (c) the time by which the said scheme is likely to be implemented?

Answer

MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION(KUMARI SELJA)

(a)&(b): The Government has decided to introduce a new scheme called Rajiv Awas Yojana for slum dwellers and the urban poor. Rajiv Awas Yojana would extend support to States that are willing to assign property rights to people living in slum areas. The number of people likely to be benefited under Rajiv Awas Yojana will depend on State Plans for slum free cities backed by legislation to assign property rights to slum dwellers.

(c): The Government's effort would be to create a slum free India through the Rajiv Awas Yojana in the next five years.